# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

## LOK SABHA UNSTARRED QUESTION NO. 823 TO BE ANSWERED ON 06.02.2020

#### Khelo India Scheme

#### 823. DR. SUBHAS SARKAR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government proposes to develop playfields in the villages of India under Khelo India Scheme;

(b) if so, the details thereof;

(c) the number of villages in India specially in West Bengal with a functional playfield, State-wise; and

(d) the number of playfields developed since December, 2017?

#### ANSWER

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS { SHRI KIREN RIJIJU }

(a) to (d) Sports being a State subject, the primary responsibility of development of playfields rests with the concerned State/Union Territory Government. The Central Government supplements their efforts by bridging the critical gaps. However, under the Khelo India Scheme, this Ministry has sanctioned 179 sports infrastructure projects including playfields in rural areas, for development of sports infrastructure facilities in the States / Union Territories (UTs) of the country, including West Bengal. State/UT wise details of the same are placed at Annexure – I. Further, this Ministry has introduced geo-tagging of all playfields in the country and sharing the information with the public, which is in progress. So far 3005 playfields have been geo-tagged across the country, which includes 94 in West Bengal.

# ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 823 TO BE ANSWERED ON 06.02.2020 REGARDING "KHELO INDIA SCHEME" ASKED BY DR. SUBHAS SARKAR, HON'BLE MEMBER OF LOK SABHA

## ANNEXURE – I

### DETAILS OF 179 SPORTS INFRASTRUCTURE PROJECTS SANCTIONED UNDER KHELO INDIA SCHEME

S.	Name of the State / UT	Number of projects	Sanctioned	Funds
No		sanctioned	amount	released
1.	Andhra Pradesh	4	23.50	7.50
2.	Arunachal Pradesh	19	149.00	55.00
3.	Assam	7	43.18	41.00
4.	Chhattisgarh	1	5.44	2.50
5.	Gujarat	4	24.67	11.00
6.	Haryana	4	47.42	29.29
7.	Himachal Pradesh	2	29.87	11.13
8.	Jammu & Kashmir	4	24.07	7.00
9.	Jharkhand	1	2.07	2.07
10.	Karnataka	8	69.27	35.28
11.	Kerala	4	56.80	24.15
12.	Madhya Pradesh	7	55.46	23.99
13.	Maharashtra	9	95.91	48.43
14.	Manipur	6	58.85	24.15
15.	Mizoram	4	19.50	10.00
16.	Nagaland	1	7.00	7.00
17.	Odisha	4	28.00	12.00
18.	Punjab	5	59.44	24.03
19.	Rajasthan	38	78.77	67.95
20.	Sikkim	1	7.90	3.00
21.	Tamil Nadu	2	14.00	7.00
22.	Telangana	3	19.50	8.50
23.	Tripura	1	5.00	2.50
24.	Uttarakhand	3	18.50	17.95
25.	Uttar Pradesh	25	165.80	67.03
26.	West Bengal	2	33.77	11.53
27.	Puducherry	2	12.00	5.00
28.	Delhi	8	110.61	51.40
	Total	179	1265.30	617.38